

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF OCTOBER, 2023

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.10.2023

ORIGINAL SIDE

| <i>Description of Cases</i> | <i>Total Pending at the beginning of the month</i> | <i>Total Institution during the month</i> | <i>Total Disposal during the month</i> | <i>Total Pending as on 31.10.2023</i> |
|-----------------------------|--|---|--|---------------------------------------|
| CIVIL | 17096 | 444 | 308 | 17232 |
| CRIMINAL | 0 | 0 | 0 | 0 |
| TOTAL | 17096 | 444 | 308 | 17232 |

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

| <i>Description of Cases</i> | <i>Total Pending at the beginning of the month</i> | <i>Total Institution during the month</i> | <i>Total Disposal during the month</i> | <i>Total Pending as on 31.10.2023</i> |
|-----------------------------|--|---|--|---------------------------------------|
| CIVIL | 157826 | 3599 | 4731 | 156694 |
| CRIMINAL | 33180 | 1876 | 1489 | 33567 |
| TOTAL | 191006 | 5475 | 6220 | 190261 |